Central Administrative Tribunal
Principal Bench

CP 36/97 _ in OA 1237 / 96

New Delhi, this the 18th day of Feb., 1997

Hon'ble Or Jose P. Verghese, Vice-Chairman Hon'ble Shri S.P.Biswas, Member (A)

Krishan Singh s/o Sh. Ram Kishan, Badli Worker, Delhi Milk Scheme, West Patel Nagar, New Delhi.

· · · Applicant .

(By Shri R.S.Rawat, Advocate)

:VERSUS:

- 1. S.A.T.Rizvi, Secretary to the Govt. of India, Ministry of Agriculture, (Deptt. of A.H. & Dairying), Krishi Bhawan, New Delhi.
- 2. Shri Rajinder Chauhan, General Manager, Dalhi Milk Scheme, West Patel Nagar, New Dalhi.

• • • Respondents •

(By Shri V.S.R. Krishna, Advocate)

ORDER (ORAL)

By Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J):--

This C.P. is filed against the order of this Tribunal dated 5.6.1996 directing the respondents to dispose of the representation of the petitioner. Respondents have today filed the reply in pursuance to the notice issued on the C.P. on 4th Feb., 1997 and the said order disposing of the representation seems to have been passed after receipt of notice of C.P. from this Tribunal.

We are satisfied that the order dated 10/2/1997 is in compliance with the orders of this Tribunal wherein respondents have made genuine efforts to consider the case of the

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petitioner favourably and the time taken was for the purpose of creating supernummerary post and consider him for regularisation and the process as a whole might have taken time which is understandable.

The respondents should have completed this process within the time limit given by the Tribunal in the order dated 5.6.1996 and in the event the process could notbe completed within the time given they should have approached the Tribunal for extension of time and they have not done so but in view of the fact that they have been making efforts to comply with the order and in view of the solemn apploay tendered by them by an affidavit, with a caution from the Tribunal that they shall not repeat the same in future, the notice issued is discharged and the Contempt Petition is disposed of.

(S.P.Biswes) Member (A)

Dr. Jose P. Verghese) Vice-Chairman (J)

/na/